

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 101**  
New IA-2106/2024  
**In**  
**IB-596(ND)/2023**

**IN THE MATTER OF:**

Phonic online Pvt. Ltd.

.... Petitioner/Applicant

**Order under Section 10 of the Insolvency and Bankruptcy Code, 2016**

**Order delivered on 03.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For Applicant :

For Respondent :

**ORDER**

**New IA-2106/2024**

The 1<sup>st</sup> Progress Report filed by the Resolution Professional is taken on record, subject to all just exceptions.

**IA disposed of.**

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

ANAND DUBEY

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**